

12.01 hrs.

PAPERS LAID ON THE TABLE

EMPLOYEES PROVIDENT FUNDS (EIGHTH AMENDMENT) SCHEME AND NOTIFICATION RE : EXTENSION OF EMPLOYEES' PROVIDENT FUNDS ACT TO CINCHONA PLANTATIONS.

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : I beg to lay on the Table—

- (1) The Employees' Provident Funds (Eighth Amendment) Scheme, 1968, published in Notification No. G.S.R. 2083 in Gazette of India dated the 30th November, 1968, under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952.
- (2) A copy of Notification No. G.S.R. 2084 published in Gazette of India dated the 30th November, 1968, extending the Employees' Provident Funds Act, 1952 to Cinchona plantations.

[Placed in Library. See No. LT-2648/68.]

INDIAN TELEGRAPH (AMENDMENT)
RULES

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND COMMUNICA-
TIONS (DR. RAM SUBHAG SINGH) :
I beg to lay on the Table a copy
of the Indian Telegraph (Amendment)
Rules, 1968 published in Notification No.
G.S.R. 1593 in Gazette of India dated the
27th August, 1968 (English version) and
G.S.R. 1690 in Gazette of India dated the
21st September, 1968 (Hindi version) under
sub-section (5) of section 7 of the Indian
Telegraph Act, 1885. [Placed in Library.
See No. LT-2649/68.]

ANNUAL REPORT OF CENTRAL WAREHOUSING
CORPORATION

THE MINISTER OF STATE IN THE
MINISTRY OF FOOD, AGRICULTURE,
COMMUNITY DEVELOPMENT AND
COOPERATION (SHRI ANNASAHIB
SHINDE) : I beg to lay on the Table a copy

of the Annual Report of the Central Ware-
housing Corporation for the year 1967-68,
along with the Annual Accounts and the
Audit Report thereon (Hindi and English
versions) under sub-section (11) of section
31 of the Warehousing Corporations Act,
1962. [Placed in Library. See No. LT-
2650/68,]

12.2 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report
the following message received from the
Secretary of Rajya Sabha:—

"In accordance with the provisions
of rule 127 of the Rules of Procedure
and Conduct of Business in the Rajya
Sabha, I am directed to inform the Lok
Sabha that the Rajya Sabha, at its
sitting held on the 11th December,
1968, agreed without any amendment to
the State Agricultural Credit Corpo-
rations Bill, 1968, which was passed by
the Lok Sabha at its sitting held on the
3rd December, 1968."

PUBLIC ACCOUNTS COMMITTEE

THIRTY-THIRD REPORT

SHRI DATTATRAYA KUNTE
(Kolaba) : I present the Thirty-third Report
of the Public Accounts Committee on action
taken by Government on the recommenda-
tions of the Public Accounts Committee
contained in their Fifty-eighth Report
relating to Appropriation Accounts (Civil),
1964-65 and Audit Report (Civil), 1966
relating to Departments of Atomic Energy,
Aviation, Cabinet Secretariat and Mini-
stries of Commerce and External Affairs.

COMMITTEE ON ABSENCE OF MEM-
BERS FROM SITTINGS OF THE HOUSE

EIGHTH-REPORT

SHRI S.S. KOTHARI (Mandsaur) :
I present the eighth Report of the Commi-
tee on Absence of Members from the Sit-
tings of the House.